

शिक्षा मंत्री के सभासचिव (डा० एम० एम० वास) : (क) जी हाँ।

(ख) और (ग). हिन्दी शिक्षा समिति ने भविष्य के लिए कोई कार्यक्रम निश्चित नहीं किया है। समिति की स्थापना उन सब प्रश्नों पर केन्द्रीय सरकार को परामर्श देने के लिए की गयी है जो कि अहिन्दी प्रान्तों में हिन्दी प्रचार के सम्बन्ध में समय-समय पर उसके सामने उपस्थित किये जायेंगे।

श्री एस० एन० वास : क्या मैं संसदीय सचिव से पूछ सकता हूँ कि जो पुनर्संगठित शिक्षा समिति है उसके सदस्यों की नामावली क्या है ?

डा० एम० एम० वास : सदस्यों की संख्या तो ज्यादा है। इसमें २४ सदस्य हैं।

Mr. Speaker: He need not mention the names.

श्री एस० एन० वास : क्या अब तक केन्द्रीय सरकार ने कोई प्रश्न इस समिति के सामने रखा है; यदि हाँ, तो कौन से विषय पर ?

डा० एम० एम० वास : समिति ने नवम्बर के महीने में एक कानफ्रेंस बुलायी थी। उसने उस कानफ्रेंस में कई चीजों पर राय दी थी। हिन्दी प्रचार के लिए जो संस्थायें अहिन्दी प्रान्तों में काम करती हैं उनको सहायता के लिए अनुदान देने के प्रश्न पर उसने राय दी, और चीजों पर भी राय दी।

Shri N. B. Chowdhury: May I know whether Government obtain the audit reports or conduct any audit in respect of the institutions throughout the country to which grants are given by the Government of India for propagation or teaching of Hindi?

Dr. M. M. Das: Before giving these grants to different organisations the expenditure reports of the previous three years are called for by the Government.

Shri Velayudhan: There was a programme for introducing compulsory

Hindi in primary schools in Travancore-Cochin State. May I know whether the Samiti has done anything in Travancore-Cochin State regarding this matter?

Shri A. M. Thomas: I think it has been made compulsory only in secondary schools.

Dr. M. M. Das: I do not know whether Hindi has been made a compulsory subject in the primary stage. So far as our information goes, in Travancore-Cochin, Hindi has been made a compulsory subject in the secondary stage. The Travancore-Cochin Government has sent a scheme to the Central Government. Some parts of the scheme have been approved and a grant has been given to that State.

NATIONAL INCOME COMMITTEE

*1434. Shri Morarka: Will the Minister of Finance be pleased to state:

(a) whether Government have considered the suggestion of the National Income Committee that for research work in national income, scholarships and fellowships should be granted by Government; and

(b) if so, what amount Government propose to spend for this purpose?

The Minister of Revenue and Civil Expenditure (Shri M. C. Shah): (a) and (b). The Central Statistical Organisation has, in the first instance, addressed all the universities and research institutions concerned with a view to ascertaining the current position in regard to research on national income carried on by them. On receipt of this information, the National Income Committee's suggestion to grant scholarships and fellowships will be examined further.

Shri Morarka: May I know how many such scholarships or grants the Government propose to give?

Shri M. C. Shah: It will depend on the receipt of information.

Shri Morarka: May I know what would be the value of the scholarships or such grants and for what period it will be given?

Shri M. C. Shah: All these things will be considered only on the information from the Universities and research institutions.

Shri Morarka: May I know when the Universities were addressed and when the Minister expects a reply?

Shri M. C. Shah: We expect a reply soon. They were addressed after the meeting with the Statistical Adviser of the Cabinet.

Shri N. B. Chowdhury: May I know whether the Government propose to revise the method followed in the present National Income Committee in order to ascertain the incomes of the different classes of the Indian population?

Shri M. C. Shah: That does not arise out of this question. This is a specific question about scholarships and fellowships. The hon. Member's question refers to the National Income Unit. I have replied to these questions earlier.

Shri Binlaprosad Chaliha: Is it in the contemplation of the Government to collect statistics with regard to the different income groups, I mean the percentages of different income groups in India?

Shri M. C. Shah: That is also being considered.

REPUBLIC DAY

*1435. **Shri Sanganna.** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the Government of India have suggested to State Governments to take steps for the celebration of the Republic Day on January 26 as a day of national festival and rejoicings; and

(b) if so, what is the reaction of the State Governments to this suggestion?

The Deputy Minister of Defence (Sardar Majithia): (a) and (b). The programme of the Republic Day celebrations in Delhi, as organised by the Government of India, is intimated to the State Governments and when considered necessary, various suggestions are forwarded to them. They also celebrate Republic Day every year in a befitting manner as a day of National Rejoicing.

Shri Sanganna: May I know whether the programme for the Republic Day is finalised after consultation with the State Governments?

Sardar Majithia: Which State programmes or the Central programme?

Shri Sanganna: The Central programme.

Sardar Majithia: It is finalised by a Co-ordination Committee in which the State Governments are also associated.

Shri Sanganna: May I know whether the State Governments have suggested any addition in the programme for the next year?

Sardar Majithia: As I said, all the State Governments are represented in that Co-ordination Committee, and after a thorough discussion in which all the suggestions are considered on their own merits and the programme is finalised.

Shri S. N. Das: May I know whether any efforts have been made by the Government or by this Committee to see that these celebrations are spontaneously made by the general public and not only by the Government authorities?

Sardar Majithia: We have suggested to the State Governments that this Day should be celebrated in the rural parts also. I am quite sure that the State Governments are taking the necessary interest in it.